

The scope of the Schemes of the North Eastern Council will include major schemes of inter-State benefit located in individual States in addition to schemes of Inter-State character.

Functioning of SFCI

2101. SHRI SIBU SOREN : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the State Farms Corporation of India (SFCI) has improved its working and profitability during 1996-97 in comparison to the last three years ;

(b) if so, the details thereof ;

(c) whether the Government propose to create the post of Chairman-cum-Managing Director in SFCI ;

(d) if so, the time by which the decision is likely to be taken in this regard; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) and (b) There has been some improvement in the working and profitability of State Farms Corporation of India (SFCI) in the last three years, including in 1996-97. While the profit for 1996-97 was estimated at about Rs. 2.55 crores, the final picture has not emerged as the accounts have not yet been finalised. Details regarding physical and financial achievements of SFCI for the period from 1993-94 to 1996-97 are given in the attached Statement.

(c) No, Sir.

(d) Does not arise.

(e) The present arrangement of a part time chairman and a full time Managing Director is considered suitable for SFCI

Statement

Year-wise profit/loss of SFCI since 1993-94

(Rs. in lakhs)

Year	Profit (+)/Loss (-)
1993-94	(-) 176.44
1994-95	(+)281.67
1995-96	(+)117.47
1996-97	(+)255.31 (Estimated)

Total production of SFCI since 1993-94

(Qty. in lakh quintals)

Year	Kharif	Rabi	Total
1993-94	1.99	1.78	3.77
1994-95	3.10	2.22	5.32
1995-96	3.25	2.53*	5.78
1996-97	3.20	2.03	5.23
		Estimated	Estimated

* Note : Including 0.68 lakh quintals tomato produced by a private party at Suratgarh and Ladhowal farms.

Residential Schools for SC/ST/OBC Students

2102. DR. RAMKRISHNA KUSMARIA :
SHRIMATI BHAVNA BEN DEVRAJBHAI
CHIKHALIA :
SHRIMATI PURNIMA VARMA :
SHRI RAMESHWAR PATIDAR :

Will the Minister of WELFARE be pleased to state :

(a) the number of residential schools for scheduled Csttes/Scheduled Tribes/OBC in the country, State-wise and Union Territory-wise ;

(b) whether the Union Government propose to set up such more schools in the country;

(c) if so, the details thereof alongwith the criteria fixed for the same ; and

(d) if not, the reasons therefor ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) A Statement showing the number of residential schools for SCs and STs set up/ sanctioned/ assisted by the Ministry of Welfare in different States/ UTs is attached. No residential school has been set up/sanctioned/assisted in respect of OBCs by the Ministry of Welfare.

(b) Yes, Sir.

(c) The details will be finalised, keeping in view the proposals recieved from the State Govts./UT Administrations/ Non Governmental Organisations.

(d) Question does not arise.